GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3024 ANSWERED ON 18.12.2025

ENGAGEMENT OF BCG IN POWER SECTOR

3024. DR. MALLU RAVI:

Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware of serious irregularities in the revised promotion policy and assessment criteria formulated with the involvement of Boston Consulting Group (BCG) in power sector Public Sector Undertakings (PSUs) including the Power Finance Corporation (PFC) and if so, the details thereof;
- (b) whether the Ministry has examined this revised policy and whether all Independent Directors and Government Nominee Directors on the Boards of these PSUs consented to its adoption and if so, the due process followed and the basis of approval;
- (c) whether BCG was appointed without competitive bidding and if so, the reasons therefor;
- (d) the reasons for prioritizing BCG's assessment model over the existing Memorandum of Understanding (MoU) and Department of Public Enterprises (DPE) prescribed appraisal parameters thereby undermining established norms; and
- (e) whether the Ministry proposes to review the engagement of BCG and its role in policy formulation in PSUs under its administrative control and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

- (a) & (b): There is no irregularity reported in the promotion policy of Central Public Sector Enterprises (CPSEs) including Power Finance Corporation (PFC) under Ministry of Power. PFC is the only CPSE of the Ministry of Power which appointed Boston Consulting Group (BCG) for studying overall business strategy including manpower planning of the company. The promotion policy in Power Finance Corporation was amended and final formulation of the same was made after series of elaborate deliberation and discussion with Board of Directors in accordance with due process.
- (c) & (d): BCG was selected for studying overall business strategy of the company through a competitive bidding process conducted on the GeM portal. Department of Public Enterprises (DPE) prescribes parameters related to Annual Appraisal Reports which are diligently followed by PFC.
- (e): In view of above, the question does not arise.
